

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 17.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	A. NO. 134-2021 AND MA. NO. 100-2021 COD APP AND MA. NO. 101-2021 EXEMPTION APP	Pankaj Mahanty		SEBI		Admission		<u>MINIMUMBALANCE</u>
At 11.05 A.M.								
2	A.No. 135-2021 AND MA. NO. 105-2021 COD	Premium Global		NSEIL		Admission		<u>SURRENDERAPPLICATION</u>
AT 11.10 A.M.								
3	MA.NO.162/2021 (Delay Application) & A.NO.139/2021	Neesa Technologies Ltd.		SEBI		Admission		<u>OCDNEESA</u>
AT 11.15 A.M.								
4	MA.No.179/2021 (Urgency & Interim Relief) & MA.No.180/2021 (Exemption from filing certified copy) & MA.No.181/2021 (Delay Application) & A.No.140/2021	Axis Bank Ltd.		NSEIL & Ors.		Admission		<u>KSBLMONIES</u>

AT 11.20 A.M.

5	IRDAI 1/2017	SBI Life Insurance Co. Ltd.	Ms. Fereshte Sethna, Advocate i/b DMD Advocates	IRDAI	Mr. Shyam Mehta, Advocate i/b K Ashar & Co.	Admission Disposal	02.03.2021	<u>SBIIRDAI</u>
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AT 11.22 A.M.

6	209/2018	M/s. Sanket Investments and Marketing Ltd. &Ors.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b The Law Point	Admission Disposal	19.02.2021	<u>SANKETSEBI</u>
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AT 11.24 A.M.

7	315/2018 A/W	Insure Life Infrastructure (India) Limited & Anr.	Mr. Anshuman Sugla, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	25.02.2021	<u>ILILAXMI</u>
	MA.No. 296/2018 & A.No.357/2018	Laxmi Khandelwal						

AT 11.26 A.M.

8	MA.No. 44/2021 & A.No. 468/2018	Seashore Securities Limited &Ors.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	Admission Disposal	22.01.2021	<u>SSLICDR</u>
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AT 11.28 A.M.								
9	486/2018 AND MA. NO. 299-2021	Rich Infra Developers India Ltd. & Ors. Vs. SEBI	Mr. Rajesh Khandelwal, Advocate i/b Corporate Law Partners	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b The Law Point	Admission Disposal	08.02.2021	<u>CISRIDIL</u>
AT 11.40 A.M.								
10	A.No. 01/2019 A/W	SRSR Holdings Pvt. Ltd.	Mr. KRCV Seshachalam, Advocate	SEBI	Mr. Shiraz Rustomjee, Senior Advocate i/b. K. Ashar & Co.	Admission Disposal	22.01.2021	<u>SCSLDISGORGEMENT</u>
	A.No. 02/2019 A/W	B Suryanarayana Raju	Mr. L. S. Shetty, Advocate i/b. L. S. Shetty & Associates					
	A.No. 03/2019 A/W	B Rama Raju	DSK LEGAL					
	A.No. 04/2019 Lead Matter	B Ramalinga Raju						
	A.No. 05/2019 A/W	V Srinivas	Mr. KRCV Seshachalam, Advocate					
	A.No. 53/2019	G. Ramakrishna	Appellant in Person					
AT 11.42 A.M.								
11	178/2019	Rajendra Gothi	Ms. Nikita Vardhan, Advocate i/b Knaga & Company for	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	25.02.2021	<u>WTMPAL</u>

AT 11. 50 A.M.

12	MA.No. 453/2019 & A.No. 366/2019	Subhtex (India) Pvt. Ltd.	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys	BSE Ltd.	Mr. Tomu Francis, Advocate i/b Khaitan & Co.	Admission Disposal	23.02.2021	<u>SUBHLODR</u>
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13	A.No.543/2019	PVP venture ltd.	Mr. Paras Parekh, Advocate i/b Parinam Law Associates	BSE Ltd. & Ors.	Mr. Sagar Divekar, Advocate for R-1 Mr. Sachin Chandarana, Advocate i/b MKA & Co. for R-2 Mr. Anubhav Ghosh, Advocate i/b The Law Point for R-3	Admission Disposal	03.03.2021	<u>PVPBSEL</u>
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AT 12.02 P.M.

14	Misc. Application No. 32 of 2020 And Appeal No. 94 of 2020	Maheshwari Financial Services Pvt. Ltd.	Ms. Aparna Wagle, Advocate i/b Alliance Law	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	17.02.2021	<u>MFSPLSEBI</u>
	A.No. 5 of 2020							

AT 12.04 P.M.

15	A. NO. 119/2020 AND MA. NO. 269-2021	Shripal Shares and Securities and Anr.	Ms. Rishika Harish, Advocate i/b Mindspright Legal	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	10.03.2021	<u>AOWTMSUNTECK</u>
	A. NO. 120/2020 AND MA. NO. 270-2021	Deendayal Bohra	Mr. Aditya Bhansali, Advocate i/b Mindspright Legal					
	A. NO. 121/2020	Namdeo H More						

	A. NO. 122/2020	Kishore Bhikaji Giri						
	A. NO. 123/2020 AND MA. NO. 270-2021	Kishorilal Amrutlal Bissa	Shyam Mehta, Senior Advocate i/b Mindspright Legal					
	A. NO. 124/2020	Chiranjilal Jayaram Vyas	Mr. Aditya Bhansali, Advocate i/b Mindspright Legal					
AT 12.06 P.M.								
16	A. No. 426/2020	Powerhouse Fitness Ltd. & Ors.	Mr. Saurabh Bachhawat, Advocate i/b Mr. Harsh Kesharia, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission Disposal	08.02.2021	<u>DELAYEDSCNSAST</u>
AT 12.08 P.M.								
17	A. No. 448/2020 A/W	Farooq Kasam Hawa & Ors.	Mr. Kunal Katariya, Advocate i/b Shah & Ramaiya Chartered Accountants	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	25.02.2021	<u>PREFERENTIALALLO TMENT</u>
	A. No. 449/2020 A/W							
	A. No. 32/2021 A/W	Harshben Lakhani						
	A. No.33/2021 A/W							
	A.No. 34/2021 A/W	Gunjan R. Patel						
	A.No. 35/2021 A/W							
	A.No. 36/2021 A/W	Babubhai Bambhroliya & Anr.						
A.No.37/2021 A/W								

	A.No. 47/2021 A/W	Kalpesh Gadhecha	Ms. Poonam Gadkari, Advocate i/b Juris Matrix Partners LLP					
	A.No. 48/2021 A/W							
	A.No. 106/2021 A/W	Shailesh Baldevbhai Patel	Ms. Varada Bhide, Practicing Company Secretary					
	A.No. 107/2021 A/W	Harshadkumar Baldevbhai Patel						
	A.No. 68/2021 A/W	Baldevbhai Patel						
	A.No. 69/2021 A/W	Ramilaben Baldevbhai Patel						
	A.NO. 121-2021 AND MA. NO. 65-20201 (COD) A/W	Purvesh M. Shah HUF	Mr. Paras Parekh, Advocate i/b Pariman Law Associates					
	A.NO. 122-2021 AND MA. NO. 80-2021 COD A/W	Mansukhlal K. Shah HUF And Others						

09.03.2021